

(7)

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**27.07.2011**

**OA No. 523/2010**

None present for applicant.  
Mr. Mukesh Agarwal, Counsel for respondents.

From perusal of previous order sheets, it is evident that none was present on behalf of the applicant on 24.03.2011, 08.04.2011, 28.04.2011, 16.05.2011 and 01.06.2011. Today also, none is present for the applicant even in the second round. It appears that the applicant has lost interest in this case.

Accordingly, the OA is dismissed in default for non-prosecution on the part of the applicant.

Anil Kumar  
(ANIL KUMAR)

MEMBER (A)

K. S. Rathore  
(Justice K.S. Rathore)  
MEMBER (J)

AHQ

SDM

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No- 11408/141

28/7/11

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